

COUNCIL OF STATES

Thursday, 31st July 1952

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

COLLIERIES IN MANBHUM DISTRICT, WEST BENGAL

*97. DR. RADHA KUMUD MOOKERJI: Will the Minister for LABOUR be pleased to state :

(a) whether the Government are aware that there has been a considerable increase in the number of cases of assault on the management of collieries in the District of Manbhum during the current year ;

(b) whether Government propose to institute an inquiry into the causes of such lawlessness, so as to ensure the proper working of these collieries ?

THE MINISTER FOR LABOUR (SHRI V. V. GIRI) : (a) The State Governments are primarily responsible for the maintenance of law and order. The Government of India are not aware whether the number of cases of assault on the managers of collieries in the District of Manbhum has increased recently. Some cases of assault on the managerial staff of collieries have, however, been brought to the notice of the Government. In order to control incidents of this nature, we have written to the State Governments of West Bengal and Bihar suggesting that police stations in the colliery areas should be provided with adequate transport arrangements.

(b) No. It is for the State Governments concerned to hold an enquiry if they consider it necessary.

SHRI GOVINDA REDDY : Were these assaults on the managerial staff made by the labourers or by the staff of the concerned collieries ?

SHRI V. V. GIRI : It may be, by both.

SHRI V. G. GOPAL : Is it a fact that the Union of the I. N. T. U. C. has strongly condemned the action of the workers ?

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SHRI V. V. GIRI : I take the information from the hon. Member.

CHAMBAL VALLEY DEVELOPMENT PROJECT

*98. SHRI V. S. SARWATE : Will the Minister for PLANNING be pleased to state :

(a) whether the Chambal Valley Development Project has been included in the final Five Year Plan ;

(b) what was the Central Water and Power Commission's report on this project ;

(c) whether it is a fact that work on this project was continued at the instruction and approval of the Government of India and that work costing over one crore of rupees has been done at the project ; and

(d) in case the project has not been included in the final plan, what are the reasons thereof ?

THE MINISTER FOR PLANNING AND IRRIGATION & POWER (SHRI GULZARI LAL NANDA) : (a) The question of including the Chambal Project in the Five Year Plan is still under the consideration of the Planning Commission.

(b) The Central Water and Power Commission consider the project to be a sound one.

(c) Work on the project has been undertaken by the Madhya Bharat Government at its own initiative and not under the instructions of the Government of India.

(d) Does not arise.

SHRI V. S. SARWATE : Is it a fact that the Minister in charge at that time, Mr. Gadgil, visited the spot in 1949 and enjoined both Governments to continue the work ?

SHRI GULZARI LAL NANDA : It is a fact that Mr. Gadgil visited both Madhya Bharat and Rajasthan at that time and advised the parties concerned to make up their disputes and quarrels. He advised them to set up a kind of a board in order to go into all the questions.

SHRI V. S. SARWATE : Is it a fact further that Mr. Gadgil appointed the

Central Water and Power Commission as an adviser to both the Governments ?

SHRI GULZARI LAL NANDA : At his advice a technical committee was appointed of representatives of the two Governments and one representative of the Central Water and Power Commission to CWINC, as it was then.

SHRI V. S. SARWATE : Is it a fact further that the States Ministry has recommended this project for inclusion in the Five Year Plan ?

SHRI GULZARI LAL NANDA : It is not only that the States Ministry has recommended it, but the recent Project Report has stated that this project is technically sound and also financially so, and it is being considered as a good project for inclusion.

SHRI T. D. PUSTAKE : How long will it take for the Government to come to a decision ?

SHRI GULZARI LAL NANDA : It has yet to pass through the Planning Commission.

SHRI V. S. SARWATE : Is the Commission aware that the northern part of Madhya Bherat is infested with dacoits, and that work on the project would give them sufficient work and restore peaceful conditions in that part ?

SHRI GULZARI LAL NANDA : Apart from this consideration, it has been otherwise also found to be useful.

हरदुआ गंज कुटीर उद्योग

श्री एन० एस० चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे :

(१) अलीगढ़ जिले की हरदुआ गंज गृह उद्योगशाला के इस्टैबलिशमेन्ट पर क्या मासिक व्यय हो रहा है ?

(२) उसमें कितने विद्यार्थी शिक्षा पा रहे हैं ?

(३) स्थापित होने के समय से अब तक इस पर क्या खर्चा हुआ और कुल कितने विद्यार्थियों ने शिक्षा पाई ?

†[**HARDUA GANJ COTTAGE INDUSTRIES**
99. **SHRI N. S. CHAUHAN :** Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the monthly expenditure incurred on the establishment of the Hardua Ganj Cottage Industries Institution in Aligarh District ;

(b) the number of students receiving training there ; and

(c) the total expenditure incurred on, and the total number of students who received training at the Institution since its establishment ?]

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI) : (a) About Rs. 3,000.

(b) Nil.

(c) Rs. 3,41,222 including Rs. 1,54,500 for renovation of buildings. No student has so far been admitted for training.

श्री एन० एस० चौहान : इस पर ३ हजार रुपया माहवारी खर्च हो रहा है और लाखों रुपया खर्च हो चुका है और एक भी विद्यार्थी इसमें शिक्षा नहीं ले रहा है। इस बदइन्तजामी का क्या कारण है ? क्या सरकार इस बदइन्तजामी का कारण बतलायेगी और उसको दूर करने की कोशिश करेगी ?

†[**SHRI N. S. CHAUHAN :** Rupees three thousand are being spent on it monthly and lakhs of rupees have already been spent, and not a single student has been receiving training there. What is the reason for this mismanagement ? Will the Government state the reason for this mismanagement and try to remove it ?]

SHRI T. T. KRISHNAMACHARI : No student has so far been admitted for training ; and the hon. Member is merely confirming what I have said.

SHRI N. S. CHAUHAN : What is the reason for this mismanagement ?

MR. CHAIRMAN : It is an assumption that it is mismanagement.

SHRI T. T. KRISHNAMACHARI : "Mismanagement", as the Chair has rightly pointed out, is an assumption.

†English Translation.